NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/36/2017

NAME OF THE PETITIONER(S)

: P.S SASIDHARAN

NAME OF THE RESPONDENT(S)

: PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. CHRIST DAS K. Moorthy

ORDER

Counsel representing both the parties are present and both the counsel stated that the pleadings are complete. Time extended at their request for hearing final submissions. Put up on 23.11.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)